

**F. No. 296/4/2018- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs

**Office Memorandum**

**New Delhi, dated the 14.05.2018**

**Subject:-Weekly Report in respect of important developments in CBEC for the week -07.05.18 to 11.05.18 reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week -07.05.18 to 11.05.18.

**1. Administrative Changes:-**

- Order regarding placement of services of Shri Tapan Bhattacharya, IRS Group 'A' officer as Deputy Commissioner(Customs) at Muradabad SEZ, has been issued vide Office Order No. 71/2018 dated 07.05.2018.
- Order regarding ante-date promotion to Shri P. Jaya Dev in the grade of Assistant Commissioner of Customs and Central Excise, on ad-hoc basis, has been issued vide Officer Order No. 72/2018 dated 07.05.2018.
- Order regarding posting of Ms. Komila Punia, Deputy Commissioner, ACC Import Delhi to Directorate General of Goods & Service Tax on loan basis, has been issued vide Office Order No. 73/2018 dated 07.05.2018.
- Order regarding placement of services of Shri Sanjiv Srivastava, Group 'A' officer as Member, CESTAT, has been issued vide Officer Order No. 74/2018 dated 07.05.2018.
- Order regarding grant of NFSG to Group'A' Officers in the grade of Additional Commissioner of Customs and Central Excise, on ad-hoc basis, has been issued vide Officer Order No. 75/2018 dated 07.05.2018.
- Order regarding placement of services of Shri Rajeev Yadav, Group 'A' officer as Finance Expert with UN Panel of Experts on Sudan has been issued vide Office Order No. 76/2018 dated 10.05.2018.
- Order regarding placement of services of Shri Sachin Kumar Singh, Deputy Commissioner as CEO in Bureau of Pharma PSU of India, has been issued vide Office Order No. 77/2018 dated 10.05.2018.
- Order regarding placement of services of Dr. Ambika S. Kaur, Commissioner, as Special Secretary, Excise and Taxation-cum-coordination(GST), Government of Punjab, has been issued vide Office Order No. 78/2018 dated 11.05.2018.
- Order regarding ad-hoc promotion in the grade of Assistant Commissioner of Customs and Central Excise, has been issued vide Officer Order No. 79/2018 dated 11.05.2018.

**2. Legislative Changes:-**

- Notification No. 24/2018-Cus (ADD), dt. 07-05-2018 has been issued to provide for provisional assessment of jute goods exported from Bangladesh by M/s Roman Jute Mills Ltd.(Producer/Exporter) and M/s SMP International, LLC, USA (Exporter/Trader) till the final findings of New Shipper Review in this regard are received.
- Notification No. 25/2018-Cus (ADD), dt. 10-05-2018 has been issued to amend notification No.17/2018 Customs (ADD) dated 27.03.2018.
- Notification No. 36/2018-Customs-IV(N.T.) dated 11.05.2018 issued for Electronic Integrated declaration & Paperless Processing Regulations, 2018.
- Notification No. 37/2018-Customs-IV(N.T.) dated 11.05.2018 issued for M/s/ Fulchand exports, Tirupur.
- Notification No. 38/2018-Customs-IV(N.T.) dated 11.05.2018 issued for Sea cargo manifest & transshipment regulations, 2018.
- Notification No. 39/2018-Customs-IV(N.T.) dated 11.05.2018 issued for officers of Customs for purpose of carrying out audit under Sec. 99A.

- Notification No. 40/2018-Customs-IV(N.T.) dated 11.05.2018 issued for Notification under Sec 2 for purpose of Sec. 17 & Sec. 28.

**3. Any Order:-**

- Corrigendum to Order No. 21/2017-ST dated 21.12.2017 issued on 08.05.2018.
- Corrigendum to Order No. 14/2017-ST dated 24.11.2017 issued on 09.05.2018.
- Corrigendum to Order No. 16/2017-ST dated 16.11.2017 issued on 10.05.2018.

(Vikas )  
OSD(CX9)

1. Chairperson, CBEC
2. Member (Admn)
3. Member (GST)
4. Member(IT)
5. Member(CX)
6. Member(Customs)
7. Member(Budget)

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